

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/3326 1A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Bongaigaon

Dated Guwahati, the 12th April, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJB.I-6/2023

Sir,

With reference to the above, I am directed to inform you that Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon, has been granted permission to avail LTC for the block period of 2022-2025 to visit Kashmir w.e.f **29.04.2023 to 12.05.2023**, by the shortest possible route, as per existing Rules, subject to being granted leave.

Smti Lahkar may be informed accordingly.

Thanking you,

Yours faithfully,

SA/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 3327 - 3330 1A.

Dated 12/04/23

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon with reference to her letter dated 27.02.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

JK